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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.751/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company		Usha Martin Telematics Ltd.		
Under Section		441		
SI. No.	Representa	nation of Authorized Appearing on behalf of tive (IN CAPITAL TTERS)		Signature with date
1. 2. 3	RAJARSHI S SREEMOYEE SUKRITI K	DUTTA. PURKAYASTHA Advoc	cate Pélitioner	Specemoyee Purhayash

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd

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(V.P.Singh) Member (J)